

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

26. I.A. 1000/2021

I.A. 1029/2021

I.A. 1435/2021

IN

C.P.(IB)-1798(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.09.2022**

NAME OF THE PARTIES: Samarth Lifeters Pvt.Ltd.

V/s

DBM Geotechnics & Constructions Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on

12.10.2022.

Sd/-

ANURADHA SANJAY BHATIA
Member (Technical)

//SKS//

Sd/-

H. V. SUBBA RAO
Member (Judicial)